## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHIR RAVI KUMAR DURAISMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

CA No.178 of 2017 in
CP No.235/100/HDB/2017
Ind Barath Thermotek Pvt Ltd
Ind Bharath Power Infra Ltd
Ind Barath Thermotek Pvt Ltd & (07) Other
100,115&169

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bondary for P. VIKRAM	Al volate for Petitionsh	Vikram@culawchambers.com	A .
*			

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
s. Ninanjan Rodaly (Rs & RG)	St. Advocak	lakshmikanth. desawegimaili	3
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A.S. Rashanth. (LA)	Adv.	9000 157 242	
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Heard Shri Nitish Bandari, Ld. Counsel for Shri P.Vikram, Learned Counsel for the Petitioner and Shri S. Niranjan Reddy, Learned Senior Counsel for Shri Lakshmikanth Reddy Desai, (R-2,5 & 6), Shri D.V.A.S. Ravi Prasad, Learned Counsel, Shri A.S. Prashanth, Learned Counsel (R-4).

At the request of the Learned Counsels, post the case on 12.12.2017 and they have no objection in the extension of the Interim orders dated 27.10.2017 till the next date of hearing. Post the case on 12.12.2017. Both the parties submit that the issue is likely to be resolved is in soon. The interim orders passed on 27.10.2017 is extended till next date of hearing.

Member (T)

Member (J)

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